

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 3840-3841 OF 2001

M.P. HOUSING BOARD

Appellant (s)

VERSUS

SHIV SHANKAR MANDIL AND ORS.

Respondent(s)

(With office report)

WITH Civil Appeal NO. 3842-3843 of 2001
(With office report)

Date: 28/08/2008 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE TARUN CHATTERJEE
HON'BLE DR. JUSTICE MUKUNDAKAM SHARMA

For Appellant(s) Mr. B.S. Banthia, Adv.
Mr. Vikas Upadhyay, Adv.

For Respondent(s) Mr. R.P. Gupta, Sr. Adv.
Mr. M.P. Singh, Adv.
Mr. Varagya Vardhan Dubey, Adv.
Mr. C.D. Singh, Adv.

Mr. S.S. Khanduja, Adv.
Mr. Y.P. Dhingra, Adv.

Ms. Vibha Datta Makhija, Adv.

UPON hearing counsel the Court made the following
ORDER

The matters are adjourned by two weeks.

(Satish K. Yadav)
Court Master

(Phoolan Wati Arora)
Court Master